

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2637
ANSWERED ON:26.08.2013
KMP EXPRESSWAY PROJECT
Bhadana Shri Avtar Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the people are facing difficulties owing to the slow pace of work on Kundli-Manesar-Palwal (KMP) expressway and if so, the details thereof;
- (b) whether the State Government of Haryana is also not satisfied with the performance of the executing company and if so, the reasons therefor;
- (c) whether the State Government of Haryana has imposed a penalty on the company for delaying the project and if so, the details thereof; and
- (d) whether the company has paid the penalty amount and if not, the reasons therefor and the assurance given by the company to complete the project within stipulated time?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) to (d) Kundli-Manesar-Palwal (KMP) expressway does not pertain to this Ministry and as such, this Ministry is not aware of such problems.